

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 15.1.97

OA 79/95

Nanag Ram Meena, Train Examiner, Railway Station, Phulera (Western Railway).

... Applicant

Versus

1. Union of India through General Manager, Western Railway, Churchgate, Bombay.
2. Divisional Railway Manager, Western Railway, Jaipur Division, Jaipur.
3. Divisional Mechanical Engineer (E), Western Railway, Jaipur Division, Jaipur.

... Respondents

CORAM:

HON'BLE MR.GOPAL PRISHNA, VICE CHAIRMAN

HON'BLE MR.O.P.SHARMA, ADMINISTRATIVE MEMBER

For the Applicant ... Mr.Shiv Kumar

For the Respondents ... Mr.K.C.Meena, CLA,

Departmental representative

O R D E R

PER HON'BLE MR.GOPAL PRISHNA, VICE CHAIRMAN

Applicant, Nanag Ram Meena, has filed this application u/s 19 of the Administrative Tribunals Act, 1985, calling in question the orders dated 24.12.93, at Ann.A-1, and dated 8.6.94, at Ann.A-2, rejecting his claim for regularisation in the post of Train Examiner. The applicant has claimed a direction to the respondents to empanel him for the post of Train Examiner at the bottom of the panel prepared for the year 1980/82 against the point reserved for Scheduled Tribes candidate.

2. We have heard the learned counsel for the applicant and Mr.K.C.Meena, CLA, departmental representative for the respondents, and have gone through the records.

3. The applicant has claimed regularisation on the post merely on the basis that he has been holding the post of Train Examiner for the last several years. The post of Train Examiner is admittedly a safety category post and the applicant cannot claim regularisation until he clears the entire process of selection. The applicant has failed in the selection for this post. His claim for regularization is not maintainable.

4. However, the administration is free to reconsider the applicant's claim for regularization after he clears the entire process of selection. If the

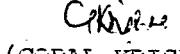
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applicant is entitled to be sent for training for the aforesaid post, he may be sent accordingly by the administration.

5. This OA is disposed of accordingly, at the stage of admission, with no order as to costs.


(O.P.SHARMA)

ADMINISTRATIVE MEMBER


(GOPAL KRISHNA)

VICE CHAIRMAN

VK